

PETITIONER:
RAJA RAM SINGH

Vs.

RESPONDENT:
PHOOLAN DEVI & ORS

DATE OF JUDGMENT: 27/11/1996

BENCH:
J.S. VERMA, SUJATA V. MANOHAR

ACT:

HEADNOTE:

JUDGMENT:

O R D E R

In view of the order made today disposing of writ petition no. 43 of 1993, Phoolan Devi Vs. state of M.P.& Ors. this writ petition has become infructuous.
It is, accordingly, dismissed.